

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).29665/2012

RAM KUMAR

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P., LUCKNOW & ORS.

Respondent(s)

Date: 07/01/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vivek Singh,Adv.
Mr. Ravi Agarwal,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of all the respondents.
List the matter on 22.2.2013.

|
|s

|
|

| (SUNIL THOMAS)
| Registrar

|
|